

The High Court of Judicature at Patna

Commercial Appellate Division in the Patna High Court, Patna

Month -November (2023)

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
6	2	0	8

Commercial Courts of Civil Judges (Senior Division) in Bihar

(Commercial disputes where value of the Suit or Dispute not less than Rs. 3 Lacs and upto Rs. 1 Crore)

Month –November 2023

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
305	14	1	318

Commercial Courts of District Judges in Bihar

(Commercial disputes where value of the Suit or Dispute exceeds Rs. 1 Crore)

Month –November 2023

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
78	27	0	105

Commercial Appellate Courts (at District Judges level) in Bihar

Month –November 2023

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
0	0	0	0

Form 1**List of cases e-filed during the month of November 2023 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile No.	Advocate E-mail Id	Date of registration	Date of e-filing
1	2	3	4	5	6	7	8	9	10
1	x	x	x	x	x	x	x	x	x

Form 2**List of cases in which e-payment of Court fees was made during the month of November 2023 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Date of e-payment of Court fee
1	2	3	4	5	6	7	8
1	Commercial Court of Sub-Judge I	Aurangabad	01/2023	ICICI Bank Ltd. Vs 1.Kamakhya Prasad 2.Champa Devi	Anjani Kumar Singh Mob. 9430210108	28.06.2023	03-11-2023
2	Commercial Court of Sub-Judge I	Aurangabad	03/2023	ICICI Bank Ltd. Vs 1.Sudarshan Singh 2.Ashok Kumar Singh 3.Priya Devi	Anjani Kumar Singh Mob. 9430210108	28.06.2023	03-11-2023
3	Commercial Court of Sub-Judge I	Aurangabad	04/2023	ICICI Bank Ltd. Vs 1.Raju Kumar 2.Renu Devi	Anjani Kumar Singh Mob. 9430210108	28.06.2023	03-11-2023
4	Commercial Court of Sub-Judge I	Aurangabad	05/2023	ICICI Bank Ltd. Vs 1.Arvind Paswan 2.Pinku Devi	Anjani Kumar Singh Mob. 9430210108	28.06.2023	03-11-2023

Form 3

List of cases in which Electronic Service of Process has taken place during the month of November 2023 in the State of Bihar

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent	Advocate	Date of registration	Date of Electronic Service of Process
1	2	3	4	5	6	7	8
1	x	x	x	x	x	X	X

Form 4

List of total no. of cases randomly allocated during the month of November 2023 in the State of Bihar

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	2	3	4	5	6	7
1	x	x	x	x	x	x

Form 5

List of cases in which Case Management Hearing was held during the month of November 2023 in the State of Bihar

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Date of case Management Hearing
1	2	3	4	5	6	7	8
1	Commercial Court of Sub-Judge I	Aurangabad	01/2023	ICICI Bank Ltd. Vs 1.Kamakhya Prasad 2.Champa Devi	Anjani Kumar Singh Mob. 9430210108	28.06.2023	Admission
2	Commercial Court of Sub-Judge I	Aurangabad	02/2023	ICICI Bank Ltd. Vs 1.Shashiranjana Mauar 2.Gudiya Kumari 3. Gupta Nand Mauar	Anjani Kumar Singh Mob. 9430210108	28.06.2023	Disposal on 04-11-2023
3	Commercial Court of Sub-Judge I	Aurangabad	03/2023	ICICI Bank Ltd. Vs 1.Sudarshan Singh 2.Ashok Kumar Singh 3.Priya Devi	Anjani Kumar Singh Mob. 9430210108	28.06.2023	Admission
4	Commercial Court of Sub-Judge I	Aurangabad	04/2023	ICICI Bank Ltd. Vs 1.Raju Kumar 2.Renu Devi	Anjani Kumar Singh Mob. 9430210108	28.06.2023	Admission
5	Commercial Court of Sub-Judge I	Aurangabad	05/2023	ICICI Bank Ltd. Vs 1.Arvind Paswan 2.Pinku Devi	Anjani Kumar Singh Mob. 9430210108	28.06.2023	Admission

Form 6

Contested Commercial Cases disposed of during the month of November 2023 in the State of Bihar

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Date for Disposal (Contested /Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	X	X	0	X	X	X	X	X	X	X	x	x	x

Form 7

Summary of Commercial Cases during the month of November 2023 in the State of Bihar

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed of during the month	Total number of cases pending at the end of the month
I	II	III	IV	V	VI	VII
1	Commercial Court of Civil Judge (Senior Division)	Aurangabad	7	0	1	6
		Begusarai	120	0	0	120
		Buxar	1	0	0	1
		Darbhanga	1	0	0	1
		East Champaran (Motihari)	8	4	0	12
		Gopalganj	1	0	0	1
		Kaimur at Bhabhua	1	0	0	1
		Katihar	7	0	0	7
		Kishanganj	98	7	0	105
		Munger	1	0	0	1
		Muzaffarpur	6	2	0	8
		Nawada	1	0	0	1
		Patna	16	0	0	16
		Purnea	2	0	0	2
		Saran (Chapra)	10	0	0	10
Sitamarhi Sadar	24	1	0	25		
Vaishali (Hajipur)	1	0	0	1		
2	Commercial Court of District Judge	Begusarai	1	0	0	1
		Madhubani	1	0	0	1
		Muzaffarpur	31	25	0	56
		Nalanda (Biharsharif)	1	0	0	1
		Patna	42	0	0	42
		Purnea	1	0	0	1
		Rohtas (Sasaram)	1	0	0	1
		Saran (Chapra)	0	1	0	1
		Vaishali (Hajipur)	0	1	0	1
3	District Judge (Appellate Court)	x	0	0	0	0